

Statement of Assets of Hon'ble Mr. Justice Ashok Bhushan
as on date

in terms of the Resolution adopted in the
Full Court Meeting held on May 7, 1997

Items	Description	Particulars/Value	
		(A) Self	(B) Spouse
Landed Property	<ul style="list-style-type: none"> • Flat • Building • Other Landed Property 	<p>House Newada, Ashok Nagar, Allahabad, constructed in (1998-2000) on Plot No.20A, Naseebpur Bakhtiyara - area 681.85 square yard - through sale deed dated 1.7.1995 - Self acquired.</p> <p>House Hashimpur Road, Allahabad, constructed in 1964 on</p> <p>Churchlance Housing Scheme - Area 361.58 square meter - through lease deed dated 6.3.1963 by father late Chandrama Prasad Srivastava (1/7th share) - Ancestral</p> <p>Village Balipur, Block Baharia, District Allahabad - House (1/14th share) - Ancestral</p>	NIL

		<p>Agricultural land; Village Balipur, Area 0.1406 hectare,</p> <p>Village Sirkindia, Area 0.0120 hectare,</p> <p>Village Kheorajpur, Area 0.0460 hectare,</p> <p>Village Nadiyani, Area 0.0317 hectare.</p> <p>(Total area in all the four villages 0.3053 hectare) All lands are ancestral situate at Tehsil Phoolpur, District Allahabad, (U.P.)</p>	
Securities and Investments	<ul style="list-style-type: none"> • Shares • Mutual Funds • Fixed Deposits • Bonds 	<p>UTI MISCAP FUND – – Rs.5000 per month – SIP – (Deposit Rs.75,000/-)</p> <p>Reliance Regular Saving Fund – (Deposit Rs.1,16,496/-)</p> <p>LIC Pension Policy – (Rs.5817/- per month)</p> <p>Allahabad Bank, Allenganj Branch, Allahabad-S/B Joint Account with Mrs. Sushama Bhushan</p> <p>(Deposit Rs.18,557.83.)</p> <p>State Bank of India, High Court Branch,</p>	<p>Reliance Regular Saving Fund – Rs.41,255/-</p> <p>LIC Policy for Rs.1,50,000/- (Annual Premium -Rs.11,310/-)</p> <p>FDRs : State Bank of India,</p>

		Allahabad-S/B -- (Deposit Rs.26179/-) State Bank of India, Nirman Bhawan Branch, New Delhi- (Deposit Rs.1,06,868/-)	Nirman Bhawan Branch, New Delhi:- (1). dt.31.05.2017- Rs.50,000/- (2). dt.07.07.2017- Rs.30,000/- (3). dt.09.08.2017 - Rs.25,000/- (4). dt.06.09.2017 - Rs.50,000/- (5) Savings Bank A/c.No. - (Deposit Rs.55,203/-) Union Bank of India, Ashok Nagar Branch, Allahabad -FDR dt. 23.06.2016 -Rs.50,000/- S/B (Deposit Rs.5,333/-) Bank of Baroda, PD Tandon Road, Allahabad S/B (Deposit Rs.20,850/-) FDRs - State Bank of
--	--	--------------------------------------------------------------------------------------------------------------------------------------------------	-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------

			<p>India, 11, Hastings Road Baba Chauraha, Ashok Nagar, Allahabad: - (1) Rs.50,000/- dated 20.08.16</p> <p>(2) Rs.45,000/- dated 23.06.16</p> <p>(3) Rs.26,000/- dated 16.06.16</p> <p>(4): Rs.25,000/- dated 16.06.16</p> <p>(5): Rs.25,000/- dated 15.05.15</p> <p>Allahabad Bank, Allenganj, Allahabad FDR dated 10.03.2016 - Rs.53,537/-.</p>
	• PPF	<p>State Bank of India, High Court Branch, Allahabad-PPF</p> <p>Rs.1,88,341/-</p>	<p>State Bank of India, High Court Branch, Allahabad-PPF</p> <p>Rs.2,18,004/-</p>
	• GPF	<p>Rs.32,97,471/- as on 30.09.2017</p>	

Others Assets/ Moveables	Jewellery	Two Gold rings(one studded with Moonga) 20 grms.– self acquired One Gold Chain – 10 gms. Silver ring (studded with pearl-10 gms.-Self acquired Silver utensils – 2 & 1/2 kg.– self acquired	Gold Chains, Bangles, Earrings, Necklace, Pendent sets, Kada, Tops, Coins (Total 350 gms.) (Stridhan & gifted by husband) One Pearl Set gifted by husband Silver Ornaments – 01 kg.
	Vehicles	NIL	NIL
	Loans	NIL	NIL
	<ul style="list-style-type: none"> • Mortgages • Overdrafts • Unpaid Bills • Any other • liabilities 	NIL	NIL

(ASHOK BHUSHAN)
JUDGE, SUPREME COURT OF INDIA

NEW DELHI,
09.10.2017